

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE N.NAGARESH  
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942  
WP(C) NO. 9329 OF 2020**

**Petitioner:-**

P.K.K. Constructions (Engineers & Contractors)  
Keezhuparamba P.O., Areacode, Malappuram rep. by  
Managing Partner P.K. Kammedkutty, aged 62 years,  
S/o. Muhammed Haji, Pezhungadan Kolathickal,  
Keezhuparamba P.O., Areacode, Malappuram 683 639.

By Adv. Sri. Ajith Krishnan

**Respondents :**

1. State of Kerala, rep. by Principal Secretary,  
Public Works Department, Government Secretariat,  
Thiruvananthapuram 695 001.
2. The Chief Engineer, Public Works Department,  
(Roads & Bridges) Thiruvananthapuram 695 033.
3. The Superintending Engineer, Public Works Department,  
O/o the Superintending Engineer (Roads & Bridges),  
South Circle, Thiruvanthapuram 695 033
4. The Superintending Engineer, PWD Bridges  
South Circle, Alappuzha PIN 688 001.
5. Principal Secretary, Finance (Industries & Public Works-P)  
Department, Government Secretariat, Thiruvananthapuram 695  
001

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: 2 :

6. The Chief Secretary, Government of Kerala,  
Secretariat, Thiruvananthapuram 695 001

By Govt. Pleader

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

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: 3 :

**ORDER**

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***Dated this the 24<sup>th</sup> day of April, 2020***

Post the writ petition on 28.04.2020.

**N. NAGARESH, JUDGE**

aks/24.04.2020